

DIVISION BENCH
COURT - II

O-211

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1306(KB)2018
IA(I.B.C)/352(KB)2024, IA(I.B.C)/566(KB)2024,
IA(I.B.C)/611(KB)2023, IA(I.B.C)/581(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH APRIL 2024

IN THE MATTER OF	K B POLYCHEM INDIA LTD VS KAYGEE SHOETECH PVT. LTD
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Arani Guha, Adv.] For the Petitioner in IA(I.B.C)/352(KB)2024
Mr. Yash Dalmia, Adv.]
Ms. Madhuri Pandey, PCS]

Mr. Udit Agarwal, Adv.] For the Liquidator

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **1st May, 2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**